Year 2011

I, BINA SINGH Alias VEENA DEVI Daughter of UPENDRA PRASAD SINGH aged 44 years, belonging to Silvan Salvan Salvan Silvan Salvan Salvan Silvan Salvan Salvan Silvan Salvan Salvan Salvan Silvan Salvan Salvan Salvan Salvan Salvan Salvan Silvan Salvan S dependents.

Declaration of Assets and Liabilities

DETAIL OF MOVABLE ASSETS

(Assets in Joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	(BINA SINGH Alias VEENA DEVI) (DINESH PRASAD						
(i)	Cash	Rs. 1,50,000.00	Rs. 1,00,000.00	NIL				
(ii)	Deposits in Banks, Financial institutions & Non Banking Financial Companies	SBI, Redcross Br, - Rs 3,703.48 Muzaffarpur. (A/c-10875962128) CBI, Motijheel,- Rs. 2,148.00 Muzaffarpur. (A/c 1914332318) Syndicate Bank, Bhagwanpur,- Rs. 74,498.00 Muzaffarpur. (A/c 74913070002808) Fixed Deposit - Rs 25,17,200.00 with Syndicate Bank , Bhagwanpur, Muz Fixed Deposit - Rs 85,92,962.00 with Allahabad Bank, Kanhuali, Muz	SBI, Redcross Br, - Rs 9,242.24 Muzaffarpur. (A/c-10875962106) SBI, Patna - Rs. 21,50,365.42 Secretariat{VMC-10839463847} CBI, Motijheel- Rs. 1,37,964.00 Muzaffarpur{A/c-12894} Fixed Deposit - Rs 13,60,000.00 with CBI, Motijheel, Muzaffarpur Fixed Deposit - Rs 7,30,000.00 with Syndicate Bank, Bhagwanpur, Muz	NIL				
(iii)	Bonds, Debentures, & Shares in Companies	Share Shubhamkomal Pvt Ltd Rs. 50,000.00 Share Sagun Traxim Ltd - Rs. 2,00,000.00	Share Shubhamkomal Pvt Ltd - Rs. 50,000.00 Share Sagun Traxim Ltd - Rs. 2,00,000.00	NIL				
(iv)	Other Financial instruments, NSS, Postal Savings, LIC policies etc	LIC Policy No. Sum Assured 531582199 - Rs. 22,396.00 533253407 - Rs. 1,15,659.00 533233724 - Rs. 92,550.00 533257003 - Rs. 1,95,842.00 533257004 - Rs. 1,58,225.00	LIC Policy No. Sum Assured 536104028 - Rs. 1,77,070.00 531683123 - Rs. 2,20,000.00 533296981 - Rs. 1,20,070.00 533293725 - Rs. 1,07,410.00	NIL				

v)	Motor Vehicles (detail of make)	Bus (BR-06P-7686) – 1,50,000.00 Bus (BR-06C-0986) – 1,25,000.00 Bus (BR-06D-5886) – 2,25,000.00 Zypsy (BR-06J-7286) – 60,000.00 Ford Beat – 4,00,000.00	Bus (BR-06P-8186) – 2,00,000.00 Bus (BR-06D-7686) – 1,50,000.00 Bus (BR-06D-1386) – 1,50,000.00 Bus (BR-06D-9486) – 2,00,000.00	NIL
(vi)	Jewellery (give details of weight & value)	200 Grams Rs. 5,40,000.00	110 Grams Rs. 2,86,000.00	NIL
(vii)	Other assets, such as values of claims/ interests	Loan Given - Rs. 2,90,000.00	Investment in Shubham - Rs. 2,56,99,634.00 Construction (Firm) Loan Given - Rs. 3,29,000.00	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependents on the income of the candidate.

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DETAIL OF IMMOVABLE ASSETS

(Note: Properties in joint owneship indicating the extent of joint ownership will also have to be indicated)

SI. No.	Description	Description Self Spouse Name (BINA SINGH Alias VEENA DEVI) (DINESH PRASAD SINGH						
(i)	Agricultural Land			NIL				
	1. Location	Vill. Daudpur (Muzaffarpur)	Land at Village Daudpur, Muzaffarpur					
	- Survey No.	The Managery Prince, Kerney A. 11 of the State of the Sta						
	- Extent (Total Measurement)	5 Acre	2 Acre					
	Curent Market Value	80,000.00	34,000.00					
	2. Location	Bakhara (Muz.)	Bhagwanpur Muzaffarpur					
	Area	31 Katha 10 Dhur	23Dismal					
	Current Market Value	2,17,000.00	4,32,500.00					
	3. Location	Bhagwanpur (Muz.)						
	Area	23 Dismal						
	Current Market Value	1,32,500.00						
	4. Location	Bhagwanpur (Muz.)						
	Area	4 Dismal	Till same days a factor of the same of the					
	Current Market Value	50,000.00						
	5. Location Area	Daudpur Thana, Paru Khata 323, 70,146,107, 225						
	Current Market Value	93.5 Dismal						
		7,22,000.00		190				

1	6. Location	Bahlolpur, Paru Thana. Khata 107		
	Area	50.5 Dismal		
	Current Market Value	70,000.00		
	7. Location Area Current Market Value	Village Rajpur, Tehsil Mehrauli, New Delhi Plot no 71, 327 sq Yds. 7,90,000.00		
	8. Location Area Current Market Value	Bishunpur, Fanda, Karja Khata 6 96 Dec 40,000.00		
	9. Location Area Current Market Value	Daudpur Thana, Paru Khata 244,248,225,242 123 Dismal 23,57,000.00		
	10. Location	Pakhnaha, Sriram, Minapur Khata 92,52,113, 121,16,174,114,148,144		
	Area Current Market Value	421.37 Dismal 11,51,000.00		
(ii)	Non Agricutural Land			Nil
	Location Survey No.	Bibigunj (Muzaffarpur) Khata 426	Bibigunj (Muzaffarpur)	
	- Extent (Total Measurement)	8.0 Katha.	2.5 Katha	
	- Current Market Value	19,50,000.00	1,75,000.00	
	- Carrie Magnitude			

1	2. Location	Bibigunj, Brahampura (Muz) Khata 236	- MI	
	- Survey No Extent (Total	4 Dis		
	Measurement) - Curent Market Value	2,40,000.00		
	Location Survey No.	Motijheel, Muzaffarpur Ward 23		
	- Extent (Total Measurement)	The same (I set he same AVI)	the common property and the	
	- Curent Market Value	84,87,414.00	69 30 17 (2) (61 pp on 31 3 291)	
ii)	Buildings (Commercial and residential)	Residential House	Nil	NIL
	- Location	Bhagwanpur Chatti, Muzaffarpur		
	- Survey No.			
	- Extent (Total	4 Katha		
	Measurement)	30,70,000.00		
	- Curent Market Value	THE PERSON PROPERTY OF	dr 165,117 (d)	VIII
v)	Houses/ Apartments etc	Germa (19014)	NIL	NIL
	- Location	Flat at 72, Naya Gaon, Mohini Rd, Dehradun	the Laborator	
	- Survey No.			
	- Extent (Total	379.87 sq mt	SIL	
	Measurement)	40,00,000.00		
	- Curent Market Value		MIL.	
	- Location	Flat at F 1216, C R Park, New Delhi Ground Floor, 1st, 2nd floor		
	- Survey No.	Ploof, 1 , 2 Hoor		
	- Extent (Total Measurement)			
	- Curent Market Value			S

Others	Lease hold Land at Station Road, Muzaffarpur - Rs. 14,15,000.00	NIL	NIL
(Such as interest in property)	- RS. 14,15,000.00		
	7 p. 15 m. 1		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :[Note : Please give separate details for each item]

SI. No	Description	Description Name & address of Bank/ Financial Institutions(s)/Department(s)						
(a)	(i) Loans from Banks	PNB, Bela Industrial Estate, Muzaffarpur Allahabad Bank, Muz	Rs. 3,10,000 as on 31.3.2011 Rs. 36,17,000.00 as on 31.3.2011					
1, 10	(ii) Loans from financial institutions	Nil	Nil					
	(iii) Government dues:-	MVI Act Case has been filed by the Govt against Tax dues in the court of Dist Certificate Officer, Muzaffarpur bearing	Емпи					
		Case No. 99/02-03	Rs. 1,02,242.00					
		Case No 186/02-03	Rs. 1,85,742.00					
		Case No 115/02-03	Rs. 1,60,995.00					
	dues to departments dealing (a) with government accommodation	NIL	NIL					
	(b) dues to departments dealing with supply of water	NIL	NIL					
	(c) dues to departments dealing with supply of electricity	NIL	NIL					
	(d) dues to departments dealing with telephones	NIL	NIL					
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL					

	(f) other dues, if any	Om Prakash Chowdhary Mahendra Narayan Choudhary Shubham Construction Hotel Minakshi International	15,45,000.00 5,00,000.00 76,38,549.00 14,15,000.00
(b)	(i) Income Tax including surcharge[Also indicate the assessments year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	Return Filed-A.Y. 2010-11 PAN- AOYPS8291P Cir-1, Muzaffarpur	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax returne filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business.]	NIL	NIL
	(iv) Property Tax	NIL	NIL

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place										

Note: Please sign each page of the declaration

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